

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:460
ANSWERED ON:26.02.2013
PTC NEWS CHANNEL
Bhagora Shri Tarachand

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether PTC news channel had been running advertisements canvassing votes in favour of a particular political party during the campaign for the Delhi Sikh Gurudwara Management Committee election;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government against the said channel?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI MANISH TEWARI):

(a) & (b) The Electronic Media Monitoring Center of this Ministry has reported that PTC News Channel showed advertisements on 26-01-2013, campaigning for a particular political party in connection with the elections to the Delhi Sikh Gurudwara Management Committee, 2013.

(c) A show cause notice was issued by this Ministry to the PTC News channel on 27-01-2013 calling for their explanation for apparent violation of Rule 7(1) and 7(3) of the Advertising Code.